

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 71 of 2018

IN THE MATTER OF:

Planetcast Media Services Ltd. ...Appellant

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

For Appellant: Mr. Vikram Sobti, and Mr. Mehul Parti, Advocates

For Respondents: Mr. Yaman Verma, Advocate for R-2&3.

**Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for
R-1.**

With

Competition Appeal (AT) No. 72 of 2018

IN THE MATTER OF:

Lalit Jain & Ors. ...Appellants

Vs.

Competition Commission of India & Ors. ...Respondents

Present:

For Appellants: Mr. Vikram Sobti, and Mr. Mehul Parti, Advocates

**For Respondents: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for
R-1.**

Mr. Yaman Verma, Advocate for R-2&3.

ORDER

02.09.2019: Due to paucity of time these matters could not be taken up. Post these appeals on **27th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Gc